

**F. No. J-11017/5/2016-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
Judicial Section**

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Shastri Bhawan, New Delhi,  
Dated 30<sup>th</sup> August, 2017

**ORDER**


The President is pleased to engage following five Advocates in various categories of panel counsel for conducting Central Government litigation before the High Court of Bombay at Mumbai (four Advocates) and before CAT, Bombay Bench (one Advocate), as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier: -

<b>Bombay High Court at Mumbai Senior Counsel Group-II</b>			
<b>Sr. No.</b>	<b>Name of Advocate</b>	<b>Contact Details</b>	<b>Enrollment number</b>
1.	SHRINIVAS BOBDE	101-A, Vaitarna Buildings, Sir Pochkhanwalla Road, Worli, Mumbai-400030. Mob: 9619846066	MAH/6340/2011
2.	RAKESH NARESH REDDY	154, Mittal Towers, 'A' Wing, Nariman Point, Mumbai-400021. Mob: 9833311086	MAH/4213/2009
<b>Bombay High Court at Mumbai Junior Counsel</b>			
3.	INDRAYANI DESHMUKH	B-111, Andheri Green Field Towers, J. V. Link Road, Andheri East, Mumbai-400093 Mob: 09867491654 Email: indrayani.1989@gmail.com	MAH/3974/2012
4.	DEVESH TRIPATHI	14, 2 <sup>nd</sup> Floor, Cama Chambers, Above Welcome Restaurant, Flora Fountain, Fort, Mumbai-400023. Mob: 09004524359 Email: dtadvocate@gmail.com	D/2136/2011
<b>CAT, Circuit Bench at Nagpur Addl. Central Govt. Standing Counsel</b>			
5.	MS. SUSHMA	CPWD Bungalow No. 19/1, Telangkhedi Road, Near Gajanand Maharaj Mandir, Civil Lines, Nagpur, Maharashtra, Pin-440001. Mob: 9487762456 Email: sushmajha7@yahoo.co.in	MS/3079/2012

*Indrayani*

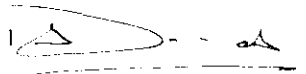
2. The terms & conditions of the engagement of aforesaid advocate will be governed by this Department's OM No. 23(2)/2001-Judl. dated 14.05.2001 and OM No. 26(1)/99-Judl. dated 24.09.1999 both read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigation.'

3. Hindi version of this order will follow.

  
(Inder Kumar)  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/ PS to all JS&LA in the Main Sectt.
2. Shri Anil Chandrabali Singh, Addl. Solicitor General of India, IIInd floor, Building No. 35, Ambalal Doshi Marg, Opp. Hamam House, Fort Mumbai-400023.
3. Shri Ulhas Manohar Aurangabadkar, Asstt. SGI, High Court of Bombay, Nagpur Bench.
4. Shri Sanjeev B. Deshpande, Asstt. SGI, High Court of Bombay, Aurangabad Bench.
5. The Registrar, Bombay High Court, Mumbai.
6. The Incharge, Branch Secretariat Mumbai.
7. All the five panel counsel as listed above.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)